

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/3437/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the

th
30 May 2022.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your Letter No. DJB./3227(E), dtd. 26.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 30.05.2022 along with station leave permission from the evening of 27.05.2022 till the morning of 31.05.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.**HC.VII-87(Pt.II)/2007/3438/A**, dated , 30-05-2022

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]